

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M ON 06-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/557/IB/2018
NAME OF THE PETITIONER(S) : BIJU GOPURAM CHITS PVT LTD
NAME OF THE RESPONDENT(S) : SKY GOPURAM CHITS PVT LTD
SECTION : 7 RULE 4

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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ORDER

No representation on behalf of both parties. Matter is adjourned for hearing submissions. **Put up on 20.09.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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